

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.105/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Pamnabha Anantrao Panditrao
V/s.
Panditrao Mines && Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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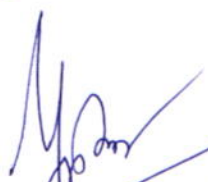
13.	Minalgi Nimbakar afw satya Israni i/b. S.D. Israni law chambers	Adv. for Reg.	M Nimbakar.
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Mr. Premkal Krishnan
Mr. Sankaraj Anantwar
Ms. Deephi. B. Mistry
i/b Panindia Legal

Adv for
Petitioner

Pamnabha Anantrao Panditrao Petitioner

Deephi. B. M


15/01/18
07/07/18

ORDER

T.C.P. No. 105/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present..

..2..

T.C.P. No. 105/397-398/CLB/MB/MAH/2013

2. The Arguments from the side of the Petitioner opened and concluded. Detailed Synopsis to be filed by the Petitioner.
3. The Arguments from the side of the Respondents to be heard on the next date of hearing. The matter is adjourned to **01.02.2018 at 2.30 PM.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

01.01.2018
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)